

**HIGH COURT OF DELHI: NEW DELHI**

No. 73/G-4/Genl./DHC  
Dated 20.01.2018

**ORDER**

Keeping in view the security aspects on account of celebration of the Republic Day on 26<sup>th</sup> January 2018, Hon'ble the Acting Chief Justice has been pleased to order that the New Delhi Courts at Patiala House Courts Complex shall not function after lunch on Thursday, the 25<sup>th</sup> January, 2018.

**BY ORDER**

Sd/-  
**(DINESH KUMAR SHARMA)**  
**REGISTRAR GENERAL**

Endst No. 1890-1924/G-4/Genl./DHC

Dated 20.01.2018

Copy forwarded for information and necessary action to:-

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The District & Sessions Judge (South West), Dwarka Courts, New Delhi.
10. The District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The District & Sessions Judge (North West), Rohini Courts, Delhi.
12. The District & Sessions Judge (South), Saket Courts, Delhi.
13. The District & Sessions Judge (North East), Karkardooma Courts, Delhi.
14. The District & Sessions Judge (South East), Saket, New Delhi.
15. The District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The District & Sessions Judge (North), Rohini Courts, New Delhi.
17. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
18. The Director, Delhi Judicial Academy, Dwarka Courts, New Delhi.
19. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
20. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
22. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
23. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
24. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
25. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
26. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND
27. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
28. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
29. The Member Secretary, Delhi State Legal Services Authority, Patiala House, ND.
30. The Secretary, Delhi High Court Legal Services Committee, 35-37, LCB-I, Delhi High Court, New Delhi.
31. Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
32. DR-cum-PA to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
33. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, ND.
34. All AO(J)s, Court Masters, Private Secretaries, Delhi High Court, New Delhi.
35. Notice Board.

  
**(SANJEEV KUMAR)**  
**ASSISTANT REGISTRAR (GENL. ADMN)**